

**R.O.C.Nos.8/2019-Con.B2**  
**& 11/2019-Con.B2**



**DISTRICT JUDGES**  
**TRANSFER & POSTINGS**

**NOTIFICATION No. 112 / 2019**

**I**

The Hon'ble The Chief Justice is pleased to make the following appointment in the High Court of Madras, Chennai :

Thiru. K.Ayyappan, Additional District Judge and Presiding Officer, Principal Special Court under E.C. Act, Chennai, is transferred and posted on Other Duty as Director, Tamil Nadu Mediation and Conciliation Centre, High Court of Madras, Chennai, vice Thiru. P.Murugan, transferred.

**II**

Thiru. P.Murugan, District Judge, functioning on other duty as Director, Tamil Nadu Mediation and Conciliation Centre, High Court of Madras, Chennai, who has been appointed on transfer as Administrator General and Official Trustee of Tamil Nadu, Chennai in G.O.(Rt) No.316, Home (Courts-V) Department, dated 10.06.2019, is transferred and posted as Administrator General and Official Trustee of Tamil Nadu, Chennai, vice Tmt.S.Kannammal, transferred.

Tmt. S.Kannammal, Administrator General and Official Trustee of Tamil Nadu, Chennai, who has been appointed on transfer as VII Additional Principal Judge, Family Court, Chennai in G.O.(Rt).No.305, Home (Courts-II) Department, dated 06.06.2019, is transferred and posted as VII Additional Principal Judge, Family Court, Chennai, in the existing vacancy.

Tmt. A.Shanthi, XVI Additional Judge, City Civil Court, Chennai, is transferred and posted as Additional District Judge and Presiding Officer, Principal Special Court under E.C Act, Chennai, vice Thiru.K.Ayyappan, transferred.

**HIGH COURT OF MADRAS,**  
**CHENNAI,**  
**DATED: 13.06.2019.**

**Sd/- C.Kumarappan,**  
**REGISTRAR GENERAL**